

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MANOJ JAIN

Civil Appeal No(s). 4953/2017

EXECUTIVE ENGINEER ELECTRICITY DISTRIBUTION DIVISION FIRST
Appellant(s)

VERSUS

SHANKAR DAYAL SINGH Respondent(s)

Date : 19-09-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pradeep Misra, AOR

For Respondent(s)

Mr. Ankit Dwivedi, Adv.
Mr. Joseph Pookkatt, Adv.
Mr. Prashant Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Ld. counsel for the parties have not filed any statement of case within the prescribed period. Registry is directed to process the matter for being listed before the Hon'ble Court as per rules.

MANOJ JAIN
Registrar

SB